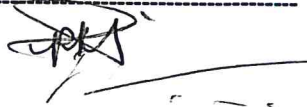


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.74/BB/ 2017	-	For hearing	230-232	Machani Ramesh Heritage Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Peri K. K. Anjan	Adv. for Petitioner	

**ORDER**

Counsel for petitioner is present. He has filed synopsis. Counsel reported that, the Company has no creditors either secured or unsecured and he has already filed consent affidavit of the shareholders and requesting the Tribunal to dispense with convening of the meeting. List it for consideration on 29/11/2017.

  
**Member (T)**

  
**Member (J)**